

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : Company Appeal(CA)/14/2024

**NAME OF THE PETITIONER** : Angamuthu Loganathan Vasudevan  
Lakshmisundari, Shareholder cum Director  
of the Om Pranav Infrastructure  
Engineering Pvt Ltd

**NAME OF THE RESPONDENT(S)** : ROC, Chennai

**UNDER SECTION** : Sec 252 of CA, 2013

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**ORDER**

Ld. Counsel Mr. T. Jayashankar for the Applicant. Ld. Counsel Ms.Nandini  
Agarwal for the ROC.

ROC report e-filed and also physically filed vide Diary No.2196 dated  
30.04.2024.

There are no substantive objections in the ROC report.

List the matter for hearing on **26.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk